

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1140 OF 2024**

IN THE MATTER OF:

Sumit kumar

PETITIONER

VERSUS

State of Haryana & Ors.

RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 18.03.2026)

Sumit Kumar

PETITIONER

VERSUS

1. State of Haryana

Through Additional Chief Secretary,
Environment, Forest and Wild Life Department,
Government of Haryana
Van Bhawan, C-18, Sector-6, Panchkula, Haryana 134109
Email: psenv2016@gmail.com

RESPONDENT NO. 1

2. Director, Mining and Geology,

Government of Haryana
Plot No. 9, DHL Square, 2nd Floor, IT Park,
Sector-22, Panchkula, Haryana
Email: dmg.mines-hry@gov.in

RESPONDENT NO. 2

3. District Magistrate, Mahendragarh at Narnaul

1st Floor, Mini Secretariat, Narnaul
Phone: 01282-254000
Email: dcnrl@hry.nic.in

RESPONDENT NO. 3

4. Central Pollution Control Board

Through Member Secretary
Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in

RESPONDENT NO. 4

5. Haryana State Pollution Control Board

Through Member Secretary
C-11, Sector-6, Panchkula, Haryana – 134109
Email: hqhspcb@hspcb.org.in

RESPONDENT NO. 5

6. M/s Bayal Quartz and Feldspar Mines

(Project Proponent)
Village Bayal, District Mahendragarh – 123023

RESPONDENT NO. 6

7. Ministry of Environment, Forest and Climate Change

Through its Secretary,
Indira Paryavaran Bhawan Jorbagh Road, New Delhi - 110 003
E-mail: secy-moef@nic.in

RESPONDENT NO. 7